weeks. Two students were not allowed to complete their admission formalities. Admission of one student was cancelled and he was asked to leave the University at once.

SHRI DEOKINANDAN NARAYAN: May I know if any Professor from the staff took part in these disturbances?

DR. K. L. SHRIMALI: As far as ray knowledge goes, no.

SHRI DEOKINANDAN NARAYAN: May I know how many students were arrested and prosecuted?

DR. K. L. SHRIMALI: There were no arrests.

SHRI DEOKINANDAN NARAYAN : May I know if it is a fact that an effigy of our Prime Minister was taken out in procession and burnt?

DR. K. L. SHRIMALI: No, as far as I know, no effigy of the Prime Minister was burnt but the effigy of Mr. K. M. Munshi was burnt.

SHRI DEOKINANDAN NARAYAN : May I know if Gita was also burnt?

DR. K. L. SHRIMALI: No, that is absolutely wrong.

DR. K. L. SHRIMALI: Yes, in the recent meeting the boys have expressed their profound regret and deep sorrow for all the

श्री नवाब सिंह चौहान : क्या यह सच है कि विद्यार्थियों की तरफ से और वहां के यूनिवर्सिटी आथारिटीज की तरफ से यू० पी० गवर्नमेंट से माफी मांग ली गई और उसने उस माफी को स्वीकार कर लिया ?

happenings that have taken place.

SHRI DEOKINANDAN NARAYAN : May I know what the attitude of the Hindu students was in these disturbances?

DR. K. L. SHRIMALI: In the procession which passed, there were students of all communities.

SHRI BHUPESH GUPTA: About these unfortunate incidents, statements were made by the spokesmen of the Government of India and the Government of Uttar Pradesh and the statements were contradictory to each other. May 1 know what steps the Central Government took in order to find out which was not telling the truth?

DR. K. L. SHRIMALI: I am responsible for only those statements that I make in this House. 10—Shri Deokinandan Narayan.

MR. CHAIRMAN. Question No.

SHRI DEOKINANDAN NARAYAN: Sir, may I request that this question be postponed to a further date as I have just got this long statement which I could not read within two minutes.

MR. CHAIRMAN. You put another question. This cannot be postponed.

## DECISIONS TAKEN AT THE EDUCATION MINISTERS' CONFERENCE

\*10. SHRI DEOKINANDAN NARAYAN: Will the Minister for EDUCATION be pleased to state :

(a) the decisions taken at the Conference of Education Ministers of States held in September 1956; and

(b) which of those decisions have been accepted by Government and are being implemented?

THE DEPUTY MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): (a) and (b). A statement giving the required information is placed on the Table of the House. *[See* Appendix XV, Annexure No. 1J

जापान को कच्चे लोहे का सम्भरण

\*??: श्री नवाब सिंह चौहान : क्या स्थूल उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सत्य है कि भारत सरकार ने जापान को कच्चे लोहे के सम्भरण के सम्बन्ध (ख) इसका मूल्य निर्धारण किस प्रकार होगा ग्रौर उसे नकद चुकाया जायगा या उसके बदले में कुछ वस्तुएं ली जायेंगी ; ग्रौर

(ग) इस सम्बन्ध में ग्रन्तिम निर्णय कब तक हो जाने की ग्राशा है ?

## (•[SUPPLY OF PIG IRON TO JAPAN

•1 I.SHRI NAWAB SINGH CHAU-HAN: Will the Minister for HEAVY INDUSTRIES be pleased to state:

(a) whether it is a fact that Government have placed before the Government of Japan certain proposals for the supply of pig iron to that country and if so, what are the details of the proposals and what is the quantity of the pig iron to be supplied;

(b) how its value will be determined and whether the payment will be received in cash or kind; and

(c) when the finad decision is expected to be taken in this matter?]

स्थूल उद्योग मंत्री (श्री मनुभाई झाह) (क) से: (ग). ऐसा कोई प्रस्ताव नहीं किया गया है।

t[THE MINISTER FOR HEAVY INDUSTRIES (SHRI MANUBHAI SHAH): (a) to (c). No such proposal has been made.

श्वी मनुभाई शाह: श्रापकी इजाजत से में यह कहना चाहता हूं कि जब हम खुद पिंग आ इरन बाहर के देशों से श्रपनी निजी जरूरत के लिए ग्रायात कर रहे हैं, तब यह सवाल उपस्थित ही नहीं होता।

अभी नवाब सिंह चौहान : क्या हाल में कुछ कच्चा लोहा जापान को नहीं भेजा गया ?

श्री मनुभाई शाह : कच्चे लोहे का मतलब ''आईरन ओर'' है तो यह सही है । लेकिन इसमें सवाल यह पूछा गया कि यहां से हमने पिग आइरन जापान भेजने का क्या इंतजाम किया ।

<sup>†</sup>English translation.

SHRI KISHEN CHAND: May I know, Sir, whether it is not the Government's policy to export only manufactured articles and not to export pig iron?

SHRI MANUBHAI SHAH: Yes, Sir. As I have said, it is our policy and no pig iron is being exported at all.

## REPORT OF THE TRAVANCORE-COCHIN BANKING ENQUIRY COMMISSION

◆12. SHRI S. C. KARAYALAR : Will the Minister for FINANCE be pleased to state:

(a) whether the Travancore-Cochin Banking Enquiry Commission has submitted its report; and

(b) if so, whether any action has been taken thereon?

THE MINISTER FOR REVENUE AND DEFENCE EXPENDITURE (SHRI A. C. GUHA): (a) Yes, Sir.

(b) The recommendations are under consideration and decisions will be taken as early as possible.

SHRI S. C. KARAYALAR: May 1 ask whether the decisions taken thereon will be applicable to the entire area comprising the former State of Travancore-Cochin or only to that part of the Travancore-Cochin State which is now a part of the Kerala State?

SHRI A. C. GUHA: The original Report covered the banks of only that part of the Travancore-Cochin State which previously formed the Travancore-Cochin State and not the present State. I think any action will only cover banks of that portion which formed the Travancore-Cochin State at the time of the setting up of the Committee.

SHRI PERATH NARAYANAN NAIR: May I know, Sir, if the Government intend to publish the Report?

SHRI A. C. GUHA: Yes, already it is under print and as soon as the Government's decision is taken, it will be released.

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